

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 144/16	TP 68/17	For compliance of objections	433(e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. Vivekananda
for VCB Associates
9845428653

For Petitioner

S. Vivekananda

ORDER

PCS for petitioner is present. For complying objections list it on 11.09.2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)